

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017

&

APPEAL NO. 289 OF 2017

Dated: 08th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017

In the matter of:

Punjab Energy Development Agency

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Aadil Boparai
Mr. Gwlath Singh

Counsel for the Respondent(s)

Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

Mr. Anurag Sharma for R-3

APPEAL NO. 289 OF 2017

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Neha Garg
Mr. Sakesh Kumar for R-1
Mr. Anurag Sharma for R-2
Mr. Aadil Singh Boparai
Mr. Gwlath Singh for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **08-04-2019**.

(S. D. Dubey)
Technical Member
tpd/pk

(Justice Manjula Chellur)
Chairperson